

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

*Eightieth Report*

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Eightieth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

COMMITTEE ON PAPERS LAID ON  
THE TABLE

*Twenty-first Report*

SHRIMATI KRISHNA SAHI (Begu-sari) : I beg to present the Twenty-first Report (Hindi and English versions) of the Committee on Papers laid on the Table.

COMMITTEE ON PAPERS LAID ON  
THE TABLE

*Minutes of the Sitzings*

SHRIMATI KRISHNA SAHI (Begusari) : I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the committee on papers laid on the Table relating to their Twenty-first Report.

COMMITTEE ON WELFARE OF  
SCHEDULED CASTES AND SCHEDULED  
TRIBES

*Fifty-seventh Report*

SHRI A.C. DAS (Jaipur) : I beg to present the Fifty-seventh Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in the Thirty-sixth Report of the Committee on the Ministry of Home Affairs and Planning Commission-Special Component Plan for Scheduled Castes.

LIFE INSURANCE CORPORATIONS  
BILL

*Report of Joint Committee*

SHRI MOOL CHAND DAGA (Pali) : I beg to present the Report (Hindi and English versions) of the Joint Committee on the Bill to Provide, with a view to the more effective realisation of the objectives of nationalisation of life Insurance business, for the dissolution of Life Insurance Corporation of India and for the establishment of a number of corporations for the more efficient carrying on the said business and for matters connected there with or incidental thereto.

LIFE INSURANCE CORPORATIONS  
BILL

*Evidence before Joint Committee*

SHRI MOOL CHAND DAGA (Pali) : I beg to present the Table the record of evidence (Volumes I and II) tendered before the Joint Committee on the Bill to provide, with a view to the more effective realisation of the objectives of the nationalisation of life Insurance business, for the dissolution of the life Insurance Corporation of India and for the establishment of a number of corporations for the more efficient carrying on of the said business and for matters connected therewith or incidental thereto.

SHRI SATYASADHAN CHAKRABORTY : Yesterday, during Zero hours.....

*(Interruptions)*

MR. SPEAKER : No, not allowed.

*(Interruptions)*

MR. SPEAKER : It is not a political stage. Do something positive. Fight it out on the platform. Why do you not do it? Hon. Members, unnecessarily try to inject certain things which ought not to be done.